

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 17th Day of April, 2018)

Hon'ble Dr. Murtaza Ali, Member (Judicial)

Original Application No.330/00393/2016
(U/S 19, Administrative Tribunal Act, 1985)

Smt. Rani, wife of Late Shyam Prakash, R/o New Harijan Colony, Babina, District Jhansi.

..... **Applicant**

By Advocate: **Shri K.K. Dwivedi**

Versus

1. Union of India through Secretary Ministry of Defense, South Block, New Delhi.
2. The Deputy Director (HOD) (Nodal Officer), Director General of Staff Duties, SD-7 (ADM Civ) Gen. Staff Branch IHQ of MOD (Army) Sena Bhawan, DHQ PO New Delhi.
3. Administrative Commandant (Head of Office) Station Head Quarters, Babina Cantt.
4. Controller Defense Account (CDA) Pension, at Allahabad.
5. Smt. Ram Kumari, wife of Late Ram Babu, mother of Late Shyam Prakash, R/o Mohalla Bagaura, behind Police Line, Orai, District Jalaun.

..... **Respondents**

By Advocate: **Shri A.K. Gupta**

O R D E R

Shri K.K. Dwivedi, Advocate is present for the applicant. Shri A.K. Gupta, Advocate is present for the respondents.

2. Learned counsel for the applicant submits that the applicant does not wish to contest the case and he wants to withdraw the O.A. Accordingly, the O.A. is dismissed as withdrawn. No costs.

(Dr. Murtaza Ali)
Member (J)

Sushil